NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Shri Nakul Bubha

V/s. M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Mr. Farhan Dubash alw Mr. Lohared Mobile ilb VBA legal	Advocate For Respondent No. 2 to 5	RUS
3.	Ms. Amanda Rebello apo i/b. Bhanche & Partners	Advocate for the Petitioner	Kerobello

ORDER T.C.P. No. 06/111-A/CLB/MB/MAH/2013

- The Learned Representatives of both the sides are present.
- A Praecipe dated 19.06.2017 has been moved seeking alternation of the date already fixed for 03.07.2017 to 05.07.2017.
- 3. Both the sides are directed to seek adjournment on 03.07.2017 after having mutual consultation with each other.
- No Order today on Praecipe. Matter is already adjourned to 03.07.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017